

the amounts of freight paid in respect of fertilizer shipments during those years is laid on the Table of the House. [*Placed in Library. See No. L.T.-2222/69*]

(d) The Government are fully aware of the need for utilising all Indian tonnage for carrying Government cargoes to the fullest extent possible and are continuing their efforts in this direction, thin the limitations mentioned above.

Loans sanctioned by Agricultural Finance Corporation for Agricultural Schemes in Andhra Pradesh and Mysore

2645. SHRI GADILINGANA GOWD:
SHRIMATI SUDHA V. REDDY:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Agricultural Finance Corporation have sanctioned loans for the implementation of agricultural schemes for 1969-70 in the States of Andhra Pradesh and Mysore; and

(b) if so, the total amount of loan sanctioned during the years 1967-68 and 1968-69 and 1969-70 in each State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) The Corporation was established on 10th April, 1968. Since then the details of the amounts sanctioned to Andhra Pradesh and Mysore for agricultural schemes are as under:—

(Rs. in crores)			
Name of State	Month in which sanctioned	Amount scheme	To whom sanctioned and for what scheme
(i) Andhra Pradesh	October, 68	1.20	Andhra Pradesh State Electricity Board for energisation of tube wells.
(ii) Mysore	(a) October, 68	1.20	Mysore State Electricity Board for energisation of tube wells.
	(b) June, 69	0.60	Bangalore Municipal Corporation for setting up of a mechanised compost plant.
	(c) July, 69	0.125	Agro-Supplies & Finance Pvt. Ltd. Bangalore, for Sale and Distribution of pumpsets.
		1.925	

Report of Venkatappaiah Committee on Facilities for Seeds Organisation

2646. SHRI D.N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Venkatappaiah Committee has presented its report to Government on the question of facilities to be given to the Seed organisations; and

(b) if so, the various recommendations that have been accepted by Government for implementation?

SHINDE): (a) Government have not appointed any Committee under the Chairmanship of Shri Venkatappaiah to consider the question of providing facilities to seed organisations.

(b) Does not arise.

Illegal Occupation of Land in States

2648. SHRI D.N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that in some of the States in the country, uncultivated/cultivable land is being forcibly occupied by rowdy elements or by the Naxalities;

(b) whether any estimate has been made of the exact acreage of such land under

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB